

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-514**

(IB)-441(PB)/2018

IA/1234/2022, CA/270/2019, Appeal (IBC)/19/2022

**IN THE MATTER OF:**

Bank of India

**.....Applicant**

**Vs.**

M/s. Advance Navotpad Surfactants Ltd.

**.....Respondent**

**SECTION**

U/s 7 of (IBC) in Liq.

**Order delivered on 10.05.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Mr. Rony John, Mr. Piyush Swami, Mr. Amay Bahri,  
Advs. for EPFO in Appeal (IBC)/19/2022

For the Respondent :

For the Liquidator : Mr. Sarwar Raza, Mohd. Waseem Akram, Mr. Shreya  
Kumar, Advs.

**ORDER**

**IA/1234/2022:-**

Ld. Counsel on behalf of the Liquidator is present and sought time to seek instructions from the Stakeholder Committee regarding who will pursue the pending avoidance application after the dissolution of the Corporate Debtor and who will bear the cost/legal fee etc. of that proceeding. List this application on **04.07.2024**.

**CA/270/2019:-**

Ld. Counsel on behalf of the Applicant (Liquidator) is present. Ld. Counsel on behalf of the Respondents is present. It is noticed that the reply on behalf of the Respondent Nos. 3 and 5 is available on the e-portal of the Tribunal. However, reply on behalf of the other Respondents is not available on the e-portal of the Tribunal. Ld. Counsel on behalf of the Respondents may approach the Registry and cure the defects, if any, so that their reply is reflected on the e-portal of the Tribunal. List this application on **04.07.2024**.

**Appeal (IBC)/19/2022:-**

Heard the submissions made by Ld. Counsel on behalf of the Appellant and Ld. Counsel on behalf of the Liquidator. Written submissions are already available on the e-portal of the Tribunal. Order in this matter is **reserved**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**